

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

203. C.P.(CAA)/22(MB)2024 C.A.(CAA)/134(MB)2023

IN THE MATTER OF

YASHASHREE COMMERCIAL SERVICES PRIVATE LIMITED

U/s 230-232 of the Companies Act, 2013

Order Delivered on 27.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Ajit Singh Tawar (PH)

For the RD: Mr. Altap Shaikh (VC)

ORDER

On the request of the Ld. RD, adjourned to **17.04.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/